

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 1601
TO BE ANSWERED ON FEBRUARY 13, 2025**

HOUSING SUPPORT TO THE HOMELESS POPULATION

NO. 1601. SHRI E T MOHAMMED BASHEER:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the steps taken/being taken by the Government to reduce homelessness and provide housing support to the homeless population;**
- (b) whether the Government has started any specific programmes/initiatives aimed at providing housing for vulnerable populations, such as elderly, disabled or veterans and if so, the details thereof; and**
- (c) the manner in which the Government is addressing the issues of eviction prevention, especially in urban areas with high rent costs?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI TOKHAN SAHU)

- (a) to (c): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens including homeless and vulnerable populations, such as elderly, disabled or veterans in their respective urban areas are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries including homeless population across the country.**

Based on project proposals submitted by the State/UT Governments under PMAY-U, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 112.46 lakh have

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been grounded and 90.36 lakh are completed/delivered to the beneficiaries including homeless and vulnerable populations in urban areas as on 03.02.2025. The remaining houses are at different stages of construction. The scheme period has been extended up to 31.12.2025 to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Further, based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As per the scheme guidelines of PMAY-U 2.0, preference under the scheme is given to persons belonging to SC/ST, minorities, widows, single women, persons with disabilities, senior citizens, transgenders and other weaker and vulnerable sections of the society.

Additionally, the Government also supported Shelter for Urban Homeless under Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM) to ensure availability and access of the urban homeless population to permanent shelters including the basic infrastructure facilities like water supply, sanitation, safety and security.

Tenancy is governed by State tenancy laws to balance interest of landlord and tenant. This Ministry has circulated Model Tenancy Act to States for adoption or adaptation to local scenario.
